

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 1916/2024

PANCHAM SINGH & ORS.

Appellant(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

WITH

Crl.A. No. 563/2025 (II)

Crl.A. No. 561/2025 (II)

Date : 03-12-2025 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Mahendra Kumar, Adv.
Mr. Lalit Dixit, Adv.
Mr. Jogender Kumar, Adv.
Mr. Ashwani Kumar, Adv.
Mr. Veer Pratap Singh, AOR
Mr. Raghavendra Pratap Singh, Adv.
Mr. Kamlesh Kumar Pandey, Adv.
Mr. Dinesh Bahadur Singh, Adv.
Mr. Santosh Kumar Jha, Adv.
Mr. Amitabh Pandey, Adv.
Mr. Rajnish Kumar Jha, AOR

Mr. Vibhav Mishra, AOR
Ms. Renu Bhandari, Adv.

For Respondent(s) : Mr. Kushagra Raj, AOR

Mr. Garvesh Kabra, AOR
Mrs. Pooja Kabra, Adv.
Mrs. Nikita Kabra Jaju, Adv.
Mr. Ankur Agnihotri, Adv.
Mr. Kanik N. Jindal, Adv.

Mr. Vibhav Mishra, AOR
Ms. Renu Bhandari, Adv.

Mr. Chandra Bhushan Prasad, AOR

contd...

UPON hearing the counsel the Court made the following
O R D E R

Crl.A. No.1916/2024 and Crl.A. No. 563/2025

Both the respondents are duly represented.

Crl.A. No. 561/2025

Respondent Nos.1 to 4 are duly represented.

Scanned soft copies of High Court and Trial Court records have been received in all the matters. Let soft copies of the same be provided to Ld. Counsels for the parties in light of Circular F.No.01/Judl./2025, dated 10.01.2025.

Registry to process all the matters for listing before the Hon'ble Court, as per rules.

Let copy of the ROP be furnished to the concerned AOR for information and compliance.

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SUJATA SINGH
Registrar